

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

30/01/17.

अपर मुख्य न्यायिक मजिस्ट्रेट

कोर्ट नं-2 गाजियाबाद

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		निमित्त वाद	NIL			The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading 'this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		निस्तारित वाद	NIL.			

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